

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

48

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.01.2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/799/2019 IN
PETITION NUMBER : CP/413/IB/2017
NAME OF THE PETITIONER(S) : VASUDEVAN (LIQUIDATOR)
NAME OF THE RESPONDENT(S) : CHENNAI YETRUMATHI VALAGA UZHIYARGAL
MATRUM & 1 ANOTHER
UNDER SECTION : SEC 60(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. S. Prithviraj	Counsel for Applicant	V.S. Prithviraj
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ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter
could not be taken up today. Post this matter on 26.02.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

gnk

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)